

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF JUNE, 2022**

Hearing Officer :

Date: 13/06/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 a.m.	902474	2985991	LEXMOTION VS INDO OVERSEAS TRADE MARK CO.
2		871016	2987803	CHAKRABORTY & ASSOCIATES VS KOCHHAR & CO
3		845627	2400541	SANCHALITA SARKAR VS MAHTTA & CO
4		895288	2753029	NADAR VENNILA VS KAYSER AND COMPANY.
5		910463	2999328	NADAR VENNILA VS ANAND AND ANAND.
6		905486	2995745	BUREAU OF PATENTS AND TRADE MARKS VS VISHESH AND ASSOCIATES
7		799124	2181603	D. P. AHUJA & CO. VS LALL & SETHI
8		851498	2456073	LEXMOTION VS DASWANI & DASWANI.
9		878056	3130236	D. SEN & CO. VS THE ACME COMPANY
10		912865	3136420	SKYLINE CORPORATE LAW HOUSE LLP VS GLOW WELL
Date: 14/06/2022				
S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 a.m.	797421	1998558	D. SEN & CO. VS CHANDRAKANT M JOSHI

2		910464	2999330	NADAR VENNILA VS ANAND AND ANAND.
3		796108	2159223	PAWAN KUMAR MAHESHWARI, ADVOCATE VS WOCKHARDT LIMITED
4		907671	3127782	NADAR VENNILA VS LALL & SETHI
5		875742	3141408	DASWANI & DASWANI. VS ANAND AND ANAND.
6		871015	2987802	CHAKRABORTY & ASSOCIATES VS KOCHHAR & CO
7		872743	3115409	S. MAJUMDAR & CO. VS R.K. DEWAN & CO.
8		914101	3111257	SHUKLA TRADE MARK COMPANY. VS ANAND AND ANAND.
9		912864	3136423	SKYLINE CORPORATE LAW HOUSE LLP VS GLOW WELL
10		955086	2912055	IDEAL TRADE MARK SERVICES. VS WORLDWIDE REGISTRATION BUREAU.

**Date: 15/06/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 a.m.	872745	3115411	S. MAJUMDAR & CO. VS R.K. DEWAN & CO.
2		890368	3041598	L.S. DAVAR & CO. VS S. MAJUMDAR & CO.
3		865295	3045215	SKYLINE. VS ANAND AND ANAND.
4		903679	2944338	D. SEN & CO. VS ANAND AND ANAND.
5		869800	3143511	BUREAU OF PATENTS AND TRADE MARKS VS VISHESH AND ASSOCIATES

6		896749	2999327	NADAR VENNILA VS L.S DAVAR & CO.,
7		825254	2153386	IPR HOUSE.COM VS MAHTTA & CO.
8		875764	3143511	BUREAU OF PATENTS AND TRADE MARKS VS ANAND AND ANAND.
9		849665	2793702	TRADE MARK REGISTRATION BUREAU. VS INTTL ADVOCARE.
10		876448	3232604	MITRA & ASSOCIATES VS R.K. DEWAN & CO.
11		739399	1609945	DELHI REGISTRATION SERVICES VS S. MAJUMDAR & CO.
12		738781	1609945	DELHI REGISTRATION SERVICES vs TAJ TRADE MARK PVT. LTD
13		263571	2186481	IDEAL TRADE MARK SERVICES. VS DELHI REGISTRATION SERVICE.
14		886130	2186480	IDEAL TRADE MARK SERVICES. VS DELHI REGISTRATION SERVICE.
15		268091	2144329	DELHI REGISTRATION SERVICES VS TAJ TRADE MARK

**Date: 16/06/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 a.m.	873387	3343456	D. SEN & CO. VS R. R. SHAH & CO.
2		844886	2212689	IDEAL TRADE MARK SERVICES. VS BAGYA RAGHAVAN
3		880100	3288477	L.S. DAVAR & CO. VS MANOJ G. MENDA, ADVOCATE.
4		859027	3097711	DASWANI & DASWANI. VS NITESH TOGNATTA

5		1001045	3468236	IDEAL TRADE MARK SERVICES. VS LEXMOTION
6		905054	3053071	C. J. ASSOCIATES. VS M/S. V.A. ASSOCIATES
7		902666	2901841	D. SEN & CO. VS ANAND AND ANAND.
8		915139	3191797	GLOW WELL VS S. MAJUMDAR & CO.
9		870135	3143525	BUREAU OF PATENTS AND TRADE MARKS VS V. RAVI, ADVOCATE.
10		860545	3099693	BISWAJIT SARKAR, ADVOCATE. VS NEON LABORATORIES LIMITED
11		825583	2249376	D. SEN & CO. VS MAHTTA & CO.
12		269249	862656	SURESH & CO. VS AMIT BAGAI
13		269250	1803929	SURESH & CO. VS AMIT BAGAI
14		269253	2301814	SURESH & CO. VS AMIT BAGAI
15		269251	1809172	SURESH & CO. VS AMIT BAGAI
16		269252	2330773	SURESH & CO. VS AMIT BAGAI

**Date : 20/06/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 a.m.	890304	2634028	DASWANI & DASWANI. VS S. MAJUMDAR & CO.
2		834123	2632590	SEENERGI IPR VS PUTHRAN & ASSOCIATES

3		917687	2680217	KOLKATA TRADE MARK SERVICE VS DASWANI & DASWANI.
4		833176	2464292	CHAKRABORTY & ASSOCIATES VS KIRAN J. MEHTA
5		880862	2546155	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED
6		899098	2776937	DASWANI & DASWANI. VS ANAND AND ANAND.
7		893966	2709160	S. MAJUMDAR & CO. VS WORLDWIDE REGISTRATION BUREAU.
8		888045	2706590	IDEAL TRADE MARK SERVICES. VS JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
9		832728	2480293	CHAKRABORTY & ASSOCIATES VS MAHTTA & CO.
10		897894	2586040	SOUMITA GHOSH, ADVOCATE VS C. J. ASSOCIATES.
11		262254	1821474	L.S.DAVAR & CO. VS S.K. AGARWAL & CO.
12		262255	1791275	L.S.DAVAR & CO. VS S.K. AGARWAL & CO.
13		1038534	2864381	IDEAL TRADE MARK SERVICES. VS DELHI REGISTRATION SERVICE
14		1038535	2795030	IDEAL TRADE MARK SERVICES. VS DELHI REGISTRATION SERVICE
15		955847	3810398	IDEAL TRADE MARK SERVICES. VS DELHI REGISTRATION SERVICES

**Date : 21/06/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 a.m.	845625	2334117	S. MAJUMDAR & CO. VS DELHI REGISTRATION SERVICE.

2		829974	2359285	L.S. DAVAR & CO. VS HIRAL C. JOSHI.
3		831433	2406342	KOLKATA TRADE MARK SERVICE VS SUN PHARMA LABORATORIES LIMITED
4		909023	2390154	A.C. GANGOPADHYAY, ADVOCATE VS KAYSER AND COMPANY.
5		894162	2695315	TRADE MARK REGISTRATION BUREAU. VS S. MAJUMDAR & CO.
6		850948	2459888	S.S. DATTA & ASSOCIATES VS H K ACHARYA AND COMPANY
7		893968	2694537	S. MAJUMDAR & CO VS WORLDWIDE REGISTRATION BUREAU.
8		819835	2495345	KHAITAN & CO LLP VS ASHOKA TRADE MARK CO.,
9		850233	2507244	GOLDFINN TECHNOLOGIES VS INTTL ADVOCARE.
10		886908	2337776	D. SEN & CO. VS SHUKLA TRADE MARK COMPANY.

**Date : 22/06/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 a.m.	896246	2574058	D. SEN & CO. VS V. RAVI, ADVOCATE.
2		855830	2534663	A. SHUNGLU & CO. VS SINGH & SINGH LALL & SETHI
3		829935	2322723	S. MAJUMDAR & CO VS K.C. PATEL & CO
4		851040	2368344	PAWAN KUMAR MAHESHWARI, ADV VS R.K. DEWAN & CO.
5		805882	2319226	D.P. AHUJA & CO VS SUN PHARMA LABORATORIES LIMITED

6		831764	2431539	AUROMAA ASSOCIATES VS S.SINGH & ASSOCIATES
7		828640	2287544	SKYLINE. VS GLOW WELL
8		850232	2507243	GOLDFINN TECHNOLOGIES VS INTTL ADVOCARE.
9		898513	2581106	S. MAJUMDAR & CO. VS R.K. DEWAN & CO.
10		829229	2495246	DE PENNING & DE PENNING. VS ORBIT CORPORATION LIMITED

**Date : 23/06/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 a.m.	864710	3057750	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
2		877903	3298693	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
3		877902	3298692	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
4		877904	3320940	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
5		877906	3335002	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
6		877907	3335001	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
7		877905	3320941	S. MAJUMDAR & CO. VS C. VENKATASUBRAMANIAM.
8		876886	3207886	CHANDRAKANT KUSHWAHA VS V. RAVI, ADVOCATE.
9		878392	3353214	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED

10		881143	3288614	EASY TRADE SOLUTION VS Khaitan & Co.
<b>Date : 27/06/2022</b>				
<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 a.m.	974655	3947450	IDEAL TRADE MARK SERVICES. VS GLOW WELL
2		982835	4033969	IDEAL TRADE MARK SERVICES. VS R.K. DEWAN & CO.
3		984793	4033969	IDEAL TRADE MARK SERVICES. VS FIDUS LAW CHAMBERS
4		983314	4000716	KOLKATA TRADE MARK SERVICE VS GROVER & ASSOCIATES
5		983675	4008519	SINGHANIA & COMPANY VS AZB & PARTNERS